

iii) *Projects financed under Narral Programme.*

1. Assam Polyester Cooperative Society Limited, Tulsibari, District Kamrup, (Assam).

Separate High Court in Goa

2517 SHRI SHANTARAM NAIK: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government of Goa has approached Union Government in the matter of creation of separate High Court for the State of Goa; and

(b) if so, reaction of Union Government thereon and the time by which a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) The matter is engaging the attention of the Government of India. It is not possible to indicate when a decision would be taken.

Soil Erosion in Orissa

2518. SHRI LAKSHMAN MALLICK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the reduction of silt discharged by the Mahanadi after the construction of Hirakud Dam and dyke to protect the Paradeep Port are likely reasons for soil erosion in Orissa;

(b) if so, whether any study has been made in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Suggestion of Delhi Exporters Association to Simpler Procedures

2519. SHRI NARSING SURYAVANSI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Delhi Exporters Association has submitted a memorandum to his Ministry for streamlining export procedures;

(b) if so, the salient features thereof; and

(c) Government response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Yes, Sir.

(b) The memorandum included inter alia, suggestions for simplification of export documents, modification in the eligibility criteria for small Export Houses, extension of the 100% E.O.U.s and FTZs to all registered exporters, and representations of the Small Scale units on Government panels.

(c) The Import Policy and Procedures are kept constantly under review and all suggestions received in this regard are taken into account.

Bank Deposits

2520. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) the bank deposits in the nationalised banks as on 30th June, 1988;

(b) whether the annual growth rate of bank deposits has decreased in 1988 in comparison to 1983;

(c) if so, the reasons for this trend; and

(d) the credit deposit ratio in each year from 1983 to 1988?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India has reported that the aggregate deposits of Public sector banks as on the last Friday of June 1988 were Rs.112127.25* crores.

(b) and (c). The growth rate of bank deposits during the year 1988 would be known only after the close of the year.

(d) The credit: deposit ratio of all scheduled commercial banks as on the last Friday of each year from 1983 to 1987 is given below:—

<i>Year</i>	<i>Credit. Deposit Ratio</i>
1983	67.2
1984	68.8
1985	65.6
1986	63.0
1987	60.9

* Data provisional

Indo-USSR Joint Venture

2521. SHRI R.M. BHOYE: Will the Minister of COMMERCE be pleased to state:

(a) whether any joint venture agreement has recently been signed between USSR and India in the field of engineering designs, civil construction and supply of machinery and equipments; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Government is not aware of the signing of any such joint venture agreement.

(b) Does not arise.

Trade Talks During Minister of State's Visit to South Korea and Japan

2522. SHRI KRISHNA SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minister of State for Commerce had visited South Korea and Japan in July, 1988 to have bilateral trade talks; and

(b) if so, the outcome thereof by way of trade protocols and agreements signed, if any?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Yes, Sir.

(b) The visit was to review bilateral trade with Republic of Korea and Japan at the